

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...
O. A. No.060/01344/2017 Date of decision: 15.11.2017

...
CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).

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1. Harbans Singh, aged 57 years, S/o Ajit Singh, presently working as Conductor No.66, Depot No.II, Plot No.701, Industrial Area, Phase-I, Chandigarh.
2. Avtar Singh, aged 54 years, S/o Jaswant Singh, presently working as Conductor No.637, Depot No.II, Plot No.701, Industrial Area, Phase-I, Chandigarh.
3. Nirmal Singh aged 54 years, S/o Gurdev Singh presently working as Conductor No.51, Depot No.II, Plot No.701, Industrial Area, Phase-I, Chandigarh.

...APPLICANTS

VERSUS

1. U.T. Administration through its Adviser, U.T. Secretariat, Sector-9, Deluxe Building, Chandigarh.
2. The Secretary, Transport, U.T. Secretariat, Sector-9, Deluxe Building, Chandigarh.
3. Divisional Manager, Chandigarh Transport Undertaking cum the Director Transport, U.T. Chandigarh, Plot No.701, Industrial Area, Phase-I, Chandigarh.

...RESPONDENTS

PRESENT: Sh. Kshitij Sharma, counsel for the applicants.

ORDER

...
SANJEEV KAUSHIK, MEMBER (J):-

1. On the commencement of hearing, learned counsel for the applicants seeks permission to withdraw this O.A. to enable him to file a fresh one on the same cause of action with better particulars.
2. Ordered accordingly.

**(SANJEEV KAUSHIK)
MEMBER (J)**

Date: 15.11.2017.

Place: Chandigarh.

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